

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH, ALLAHABAD.

Original Application No. 804 of 2002.

Allahabad this the 11th day of November, 2002.

Hon'ble Mr. Justice R.R.K. Trivedi, V.C.
Hon'ble Mr. S Jha, A.M.

Brahm Deo Prasad s/o Nagina R/o 724 New Central Colony
Mughalsarai, District Chandauli.

.....Applicant.

Counsel for the applicant:- Sri S.K. Day./Sri S.K. Mishra.

Versus.

1. Union of India
through the General Manager,
E. Rly, Calcutta-1.
2. The Senior DEN (Co-ord). E. Rly. Mughalsarai.
3. The Senior D.P.O E. Rly. Mughalsarai.
4. Sri U Mauity Senior Section Engineer (Drawing)
under Sr. DEN (Co-ord) E. Rly. Mughalsarai.
5. Sri B. Ram Section Engineer (Drawing) U/Sr. DEN
(Co.ord). E. Rly. Mughalsarai.

.....Respondents.

Counsel for the Respondents: Sri K.P. Singh.

O R D E R (Oral)

HON'BLE MR. JUSTICE R.R.K. TRIVEDI, V.C.

By this O.A., the applicant has prayed for a direction to the respondents to promote the applicant to the post of Chief Draft Man (Section Engineer) Drawing and Senior Section Engineer (Drawing) at par^{to} respondent No.4 with all consequential benefit. From the letter dated 21.05.02 (Annexure 3), it appears that the representation of the applicant is under consideration of the Administration. In these circumstances, the representation is pending and has not yet been disposed of, The learned counsel for the applicant has submitted that the respondents may be directed to decide the representation, expeditiously.

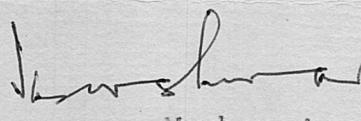
2. The O.A. is accordingly disposed of finally with

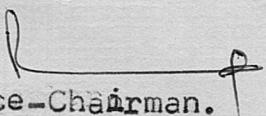


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the direction to the respondents to consider and decide the representation of the applicant in accordance with the law within 3 months.

No order as to costs.


Member-A


Vice-Chairman.

Manish/-